

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 3320  
TO BE ANSWERED ON 10.08.2015**

**RAIL SERVICES**

**† 3320. SHRIMATI KAMLA DEVI PAATLE:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the details of the rail services being operated in partnership with the private sector along with the other services under consideration for partnership with the private sector, zone-wise;**
- (b) the amount of income likely to be earned by the Railways as a result thereof, zone-wise;**
- (c) whether there is any likelihood of such partnership in larger savings and a curtailment in the number of employees in the Railways; and**
- (d) if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS**

**(SHRI MANOJ SINHA)**

**(a) & (b): On the Zonal Railways, no passenger/freight train services are currently operated by the private sector. However, Container services offered by licensed private players are operated by Indian Railways. Such services are operated on Pan-Indian Railway basis instead of Zonal Railway basis. The income earned from such operation in 2014-15 was ₹ 4868.92 crore (Provisional).**

**Policy instructions exist for operation and maintenance of retiring rooms at stations through private licensees on payment of annual licence fees. Public toilets at more than 850 railway stations have been brought under the 'Pay & Use' scheme with the participation of private sector. Instructions have been issued for operation of passenger ticketing terminals through authorised agents on fixed licences and commission sharing basis, under the Yatri Ticket Suvidha Kendra (YT SK) scheme. The likely revenue from recently introduced Yatri Ticket Suvidha Kendra (YT SK) scheme cannot be assessed as it is dependent on demand.**

**(c) & (d): Such partnerships encourage investments and result in better services to users and have no direct impact on number of employees.**

\*\*\*\*\*